

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ACHARIYA TECHNO SOLUTIONS(INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 19-02-2020; List of Stakeholders as on Date: 10-08-2021; Name of IP: Mr. Shawn Jeff Christopher; Process Number: 1; Last 5 digitof registration number: 12711

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		618034						NA
3	Secured financial creditors		0						NA
4	Unsecured financial creditors	3	10056825	3	10013779		43045		NA
5	Operational creditors (Workmen)	2	558742	2	497520		61222		NA
6	Operational creditors (Employees)	7	711338	7	711338				NA
7	Operational creditors (Government Dues)	3	10849474	3	10849474				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	19786039	10	16971243		2814796		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		25	42580452	25	39043354	0	2919063		